

HARYANA VIDHAN SABHA

Un-Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Friday, the 24TH February, 2012.**

PROTECTIONS OF COMMON LANDS

- 133. SH. PARMINDER SINGH DHULL, M.L.A. :** Will the **Chief Minister** be pleased to state :-
- a) the steps taken by the state Government to prevent unfair and illegal use of the village common lands (Shamalat) and to protect the common interest of villagers and village Panchayats;
 - b) the policy measures initiated by the state Government to improve the potentiality of common lands to earn more income for the village Panchayats in the state; and
 - c) the yearly account (2005 onwards) of Julana constituency with respect to the 'availability' vis-à-vis 'usage' of the village common land ?

**Chandigarh:
The 17TH February, 2012**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**